

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.157
TO BE ANSWERED ON 02.02.2017**

STREET LIGHTING NATIONAL PROGRAMME

**157. SHRI OM BIRLA:
SHRI CHANDU LAL SAHU:**

**Will the Minister of POWER
be pleased to state:**

(a) whether UJALA and Street Lighting National Programme (SLNP) schemes are implemented as a part of rural electrification project and if so, the details thereof;

(b) the details of SC&ST households who were benefitted under the electrification project especially in Chhattisgarh and Rajasthan, State-wise; and

(c) the details of development programmes launched by the Union Government in power sector for Chhattisgarh and Rajasthan?

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL, NEW & RENEWABLE ENERGY AND MINES**

(SHRI PIYUSH GOYAL)

(a) : No, Madam. However, Hon'ble Prime Minister of India launched the National LED programme on 5th January, 2015 called Unnat Jyoti by Affordable LEDs for All (UJALA) and Street Lighting National Programme (SLNP), which is being implemented by Energy Efficiency Services Limited (EESL), a joint venture company of four Public Sector Undertakings (PSUs) under Ministry of Power. The UJALA programme covers the beneficiaries both from urban and rural areas, whereas SLNP is being implemented only in urban local bodies. EESL has developed an innovative business model in which the entire investment in these programmes is made by EESL and the investment is paid back over a time from energy savings. There is no element of Government of India subsidy in the scheme.

(b) : As on 31.12.2016, free electricity connections to 2.53 crore Below Poverty Line (BPL) households including SC/ST households have been released under Deendayal Upadhyaya Gram Jyoti Yojana (DDUGJY).

(c) : The details of development programmes launched in power sector for Chhattisgarh and Rajasthan are as follows:-

(i) Under DDUGJY, for the states of Chhattisgarh and Rajasthan, projects with total cost of Rs.1522.77 crore and Rs.2819.37 crore respectively have been sanctioned for various rural electrification works.

(ii) Under National Electricity Fund (NEF) - Interest Subsidy Scheme, six projects from Chhattisgarh with total loan eligible amount of Rs. 406.37 crore and 59 projects from Rajasthan with total loan eligible amount of Rs.2154.36 have been covered.

(iv) Under Integrated Power Development Scheme (IPDS) including Restructured Accelerated Power Development & Reforms Programme (RAPDRP) subsumed, Projects worth Rs. 1365.26 crore and Rs. 3422.78 crore have been sanctioned for Chhattisgarh and Rajasthan respectively. Further, Rs. 255.48 crore and Rs. 541.54 crore have been released to Chhattisgarh and Rajasthan respectively.

(iv) For Strengthening Institutional Capacity of State Designated Agency's (SDAs), financial assistance of Rs 4.435 crores and Rs 3.834 crores has been disbursed to SDAs of Chhattisgarh and Rajasthan respectively during the period 2012-13 to 2016-17.

(v) Under the Contribution to State Energy Conservation Fund (SECF) scheme, Rs. 4.00 crores each have been sanctioned to Chhattisgarh and Rajasthan.

(vi) Government of Rajasthan has notified Energy Conservation Building Codes (ECBC) as per the local climatic conditions along with its incorporation in municipal bye-laws.

(vii) Energy Efficiency Services Limited (EESL), a joint venture company of four Public Sector Undertakings (PSUs) under Ministry of Power is implementing Unnat Jyoti by Affordable LEDs for All (UJALA) programme in Chhattisgarh and Rajasthan. As on 25/01/2017, over 1.2 crores and 64 crores LED bulbs have been distributed in Rajasthan and Chhattisgarh respectively. Under Street Lighting National Programme (SLNP) over 5.9 lakh LED street lights have been installed by EESL in Rajasthan.